

by the Department of Humanities and Social Science of Indian Institute of Technology, Kanpur to various professors and other intellectuals asking for information regarding 1967 elections and their views on the next General Election in 1972;

(b) whether some information asked for in this Circular is of extremely secret nature and detrimental to larger interests of the country's Parliamentary democracy; and

(c) if so, the reaction of Government thereto?

**The Minister of Education (Dr. Triguna Sen):** (a) Yes, Sir.

(b). No.

(c) Does not arise in view of (b) above.

**Smuggling of imported material by a Chandigarh factory**

3084. **Shri B. K. Modak:**  
**Shri Umanath:**  
**Shri Mohammad Ismail:**  
**Shri Ganesh Ghosh:**  
**Shri Bhagaban Das:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the police authorities in Chandigarh had taken to the Police Station truck No DLL 617 containing imported raw material;

(b) if so, whether the material was smuggled into Delhi territory;

(c) whether the truck was detained three hours after its departure from the factory premises;

(d) if so, the name of the factory; and

(e) whether it is a fact that the workers opposing the removal of the raw materials from the factory were lathi-charged by the Police?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Truck No. DLL 617 containing electric meters, enamel

wires and press paper, was taken into possession by the Chandigarh Police on 16th April, 1967 as case property in a case registered at Police Station, East, Chandigarh under Sections 147, 143, 149, 426, 506 I.P.C.

(b) No Sir, this material had been despatched to Delhi by the Proprietors of Meters and Instruments Factory Private Limited, Chandigarh in the said truck. The meters were meant for the S.D.O., Punjab State Electricity Board, Shakurbasti Delhi, while the enamel wire and press paper, were meant for the factory's own branch at Asaf Ali Road, Delhi.

(c) The said truck with its contents was taken into possession by the Police from outside the area of the factory premises on 16th April, 1967 and it remained with the Police till 18th April, 1967 when it was released on Supardari under the orders of the Court.

(d) Meters and Instruments Private Limited, 143 Industrial Area, Chandigarh.

(e) No, Sir.

**Wage Board for Heavy Chemicals and Fertiliser Industries**

3085. **Shri K. Anirudhan:**  
**Shri Umanath:**  
**Shri K. M. Abraham:**  
**Shri P. P. Esthose:**  
**Shri Viswanatha Menon:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the last date for submitting the memorandum on reply to the questionnaire of the Wage Board for the Heavy Chemicals and Fertiliser Industries;

(b) whether the Fertiliser Corporation of India has submitted its memorandum to the Wage Board;

(c) if so, when; and

(d) if not, the reasons therefor?

**The Minister of Labour, Employment and Rehabilitation (Shri Hathi):** (a) The original time limit of 1-11-66